

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.03.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 209 of 2021	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional	Siddharth Banthia	
2.	Comp. App. (AT) (Ins) No. 210 of 2021	Hardik Fakirchand Shah Proprietor of Cotton Hub Vs. Male Square Retails Pvt. Ltd.	Vikky Dang	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 76 of 2021	Canara Bank Vs. Valley Iron & Steel Co. Ltd.	Anju Jain	
4.	Comp. App. (AT) (Ins) No. 147 of 2021	Aseem Srivastav Vs. ICICI Bank Limited and Anr.	Eshna Kumar	Anand Shankar Jha
5.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
6.	Comp. App. (AT) (Ins) No. 810 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Bansal Trading Company & Ors. With	Prithu Parimal	Pradhuman Gohil-R-2 Renu Purohit, R-3
7.	Comp. App. (AT) (Ins) No. 811 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shree Umiya Traders & Ors. With	Prithu Parimal	Bhavana Duhoon-R1 Pradhuman Gohil-R-2 Renu Purohit, R-3
8.	Comp. App. (AT) (Ins) No. 812 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Marshall Multiventures (I) Pvt. & Ors. With	Prithu Parimal	Pradhuman Gohil-R-2 Renu Purohit, R-3

9.	Comp. App. (AT) (Ins) No. 815 of 2020	Ramachandra D. Choudhary Liquidator of M/s Oasis Tradelink Ltd. Vs. Shreenathji Enterprise & Ors.	Prithu Parimal	Bhavana Duhoon- R1 Pradhuman Gohil- R-2 Renu Purohit, R-3
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For Hearing

10.	Comp. App. (AT) (Ins) No. 778 of 2020 Part Heard	VRG Healthcare Pvt. Ltd. Vs. VRG Infrastructure Pvt. Ltd.	Shreeyash U Lalit	P. K. Mittal-R1
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12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 654 of 2020 Part Heard	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

12.	Comp. App (AT) (Ins) No. 888 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr. With	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP
13.	Comp. App (AT) (Ins) No. 889 of 2020	D.K. Mohanty Vs. Jai Balaji Industries & Anr.	Surekha Raman	Diwakar Maheshwari Pratiksha Mishra-R1 Santosh Choraria- IRP

Note: The Court will rise at 03:00PM

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**